

HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Starred Question

26th February 2024

Total Question - 20

Quality of Canal Water

*41 Ch. AFTAB AHMED (Nuh):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the quality of water flowing in Gurugram canal is very poor; if so, the steps are being taken by the Government to solve the said problem togetherwith its present status thereof;
- b) whether any testing of above said contaminated water has been conducted by the Government; if so, the details of the report thereof; and
- C) the complete details of the action taken against the guilty persons who are responsible for contamination of said Gurugram canal water?

To Construct By-Pass

*42 Sh. SANJAY SINGH (Sohna):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct Tauru by-pass which is to be constructed from Didhara road to Sohna road via Pataudi road

in Tauru city of Sohna Assembly Constituency as per the announcement of the Hon'ble Chief Minister?

To Metal the Unmetalled Passages

*43 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Development & Panchayats Minister be pleased to state:-

- a) whether there is any scheme to metal the unmetalled passages of agriculture fields in the villages upto 25 kilometer at the recommendation of concerned MLA if so, the name of the scheme; and
- b) whether any unmetalled passage has been metalled by the Government out of the list given to the authorities by the concerned MLA of Gohana Assembly Constituency; if so, the details thereof?

To Construct a Nursing Hostel

*44 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Medical Education & Research Minister be pleased to state whether there is any proposal under consideration of the Government to construct a Nursing Hostel in city Bhiwani; if so, the time by which it is likely to be constructed togetherwith the location fixed for said Nursing Hostel?

Increased Corruption Cases in MCs

*45 Shri CHIRANJEEV RAO (Rewari):

Will the Urban Local Bodies Minister be pleased to state:

- a) whether it is a fact that the corruption has been increased in the Municipal Councils of the State during the last nine years;
- b) the steps taken by the Government to decrease corruption in the State;

and

c) the number of cases of corruption registered by the Government in Rewari Municipal Council during the last 8 years?

To Construct a By-Pass

*46 Sh. PARMOD KUMAR VIJ (Panipat City):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct a by-pass in Panipat to get rid of the traffic in Panipat Industrial City; if so, the time by which the said by-pass is likely to be constructed;
- b) if not, whether any plan has been made by the Government to solve the said problem in future togetherwith the details thereof?

The Details of Paper Leak Cases

*47 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Chief Minister be pleased to state:

- a) the name of the posts for which the examination papers conducted by the Haryana Public Service Commission and Haryana Staff Selection Commission have been leaked from the year 2014 to 2023-24 in the State togetherwith the year-wise and paper-wise details thereof;
- b) the names of the recruitments which were cancelled due to leak of their papers togetherwith the details thereof; and
- c) the action taken by the Government against the officers/officials and other accused who were involved in the paper leak case togetherwith the name of

said officers/officials and accused alongwith the details thereof?

Beautification and Maintenance of Ponds

*48 Sh. JOGI RAM SIHAG (Barwala):

Will the Urban Local Bodies Minister be pleased to state;

- a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister for the beautification and maintenance of all four ponds of Barwala city; and
- b) if so, the time by which the work of said announcement is likely to be completed?

To Open Mahila Sanskriti Centres

*49 Sh. SITA RAM YADAV (Ateli):

Will the Development & Panchayats Minister be pleased to state the number of villages of Ateli Assembly Constituency in which Mahila Sanskriti Centres have been opened togetherwith the time by which the said centers are likely to be opened in the rest of villages?

Shortage of Drinking Water Supply

*50 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Public Health Engineering Minister be pleased to state;

- a) whether it is a fact that there is shortage of drinking water supply in Rohtak city and sometimes dirty water is being supplied in colonies; if so, the reasons of the said problems togetherwith the time by which the abovesaid problems are likely to be solved;
- b) the number of water works are in working condition togetherwith the details of their intake capacity thereof;
- c) the quantity of drinking water required for the daily supply in the Rohtak city; and

d) the time period after which the tanks of the water works are being filled up togetherwith the time period for which the adequate supply of water remains their in alongwith the details thereof?

To Upgrade the CHC

*51 Sh. RAJESH NAGAR (Tigaon):

Will the Health Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to upgrade the Community Health Centre up to the 200 beds in village Kheri of Tigaon Assembly Constituency; if so, the details thereof; and
- b) if not, the reasons thereof?

To Formulate Cluster Project of Drinking Water

*52 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Public Health Engineering Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to formulate the cluster project in order to provide drinking water to the villages Ikas, Intal Kalan, Intal Khurd, Jalalpur Kalan, Jalalpur Khurd, Sangatpura, Julani, Daryawala, Danda Kheri, Jajwan etc. under the Jind Assembly Constituency;
- b) if so, the time by which it is likely to be formulated; and
- c) the details of arrangements made by the Government for drinking water facility in above said villages at present?

To Regular the Safai Karamcharis

*53 Sh. BALBIR SINGH (Israna):

Will the Development & Panchayats Minister be pleased to state:-

- a) whether it is a fact that 11000 Safai Karamcharis were recruited by the Government in State whereas more Safai Karamchari are needed as per the increased population of the villages; and
- b) whether there is any proposal under consideration of the Government to regularize the said 11000 Safai Karamcharis; if so, the time by which said employees are likely to be regularized?

To Start the Construction Work of School Building

*54 Sh. BISHAMBER SINGH (Bawani Khera):

Will the School Education Minister be pleased to state the time by which the construction work of building of Government Primary School in village Khark Kalan of Bawani Khera Assembly Constituency is likely to be started togetherwith the details thereof?

To Construct Kharif Channels

*55 Sh. AMIT SIHAG (Dabwali):

Will the Chief Minister be pleased to state whether any proposal to construct Kharif channels from Ghaggar river in Sirsa district and Dabwali Assembly Constituency has been approved by the Government; if so, the details thereof?

To Start Construction Work of Medical College

*56 Sh. SOMBIR (Dadri):

Will the Medical Education & Research Minister be pleased to state the time by which the construction work of Medical College in Dadri is likely to be started?

Outstanding Amount of Sugarcane

*57 Smt. SHALLEY CHAUDHRY (Nariangarh):

Will the Agriculture & Farmers Welfare Minister be pleased to state:-

- a) whether it is a fact that the approximately Rs 50-60 crore of the farmers is outstanding towards the Naraingarh Sugar Mill and the farmers of State are in great confusion due to the recent decision of the court on this mill; and
- b) the action being taken by the Government to establish this Mill as Cooperative Mill and to pay the outstanding amount of the farmers; and
- c) the steps are being taken by the Government upon the effects of the court's decision on the farmers?

To Open a Veterinary University

*58 Sh. NAYAN PAL RAWAT (Prithla):

Will the Animal Husbandry & Dairying Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to open a Veterinary University in village Baghola of Prithla Assembly Constituency; and
- b) if so, the details thereof?

To Complete the Construction work of Playground, Auditorium and Labs

*59 Sh. SUBHASH SUDHA (Thanesar):

Will the Higher Education Minister be pleased to state:

- a) whether it is a fact that a Government women college has been opened in village Palwal, Kurukshetra as per the CM announcement no. 10209, dated 04.06.2015, but the construction work of playground, auditorium, labs and others building in such college have not been completed so far; and
- b) if so; the reasons thereof together with the time by which the above said works are likely to be completed?

To Metal the Unmetalled Passages

*60 Sh. INDU RAJ (Baroda):

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the unmetalled passages from village Akalgarh, tehsil Julana to village Rindhana, tehsil Gohana and village Mehrara, tehsil Julana to Gharwal, tehsil Gohana were metalled by the Government but as the boundary of Baroda Assembly Constituency of district Sonipat starts, the work has been stopped and the passage in District Jind was metalled whereas the passage in Sonipat remained unmetalled; and
- b) if so, the reasons thereof together with the details thereof?

Chandigarh.
The 26th February, 2024.

Secretary.

R.K. Nandal,